

OA 221/2001
 19. Order dated 23.02.04.

On 23.2.04

Heard Mr. D.P. Dhalsamanta

Copy of order prepared for counsel for both sides.

Learned counsel for the Applicant and Mr. A.K. Bose.

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Learned Senior Standing Counsel appearing for the Respondents and Perused the materials placed on record. After hearing, the matter it is clear that the Applicant Mr. Tanakaram Panigrahi having retired from service on 30.9.02, the order of suspension passed by the Respondents at Annexure - 1 is no more available to challenge; more - so, it has been submitted by learned counsel for the Applicant that the Applicant has already been granted the Provisional Pension by the Respondents. In this view of the matter, this OA has become infunctious and

accordingly this ~~CA~~ A is
dismissed. no costs.

~~by~~
23/12
Vice-Chairman
Ye
Members)